

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1751

ANSWERED ON:07.03.2013

SANITATION FACILITIES

Pratap Narayanrao Shri Sonawane;Rajaram Shri Wakchaure Bhausahab

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether any survey regarding the need of sanitation in rural areas has been conducted;
- (b) if so, the details thereof, State/UT wise;
- (c) the total estimated funds required to provide sanitation facilities in the country especially in backward areas, State/UT-wise;
- (d) the details of the Central assistance sought by various State Governments and Central assistance provided by the Union Government for sanitation facilities during each of the last three years and the current year State/UT-wise;
- (e) whether the Government proposes to rope in private players under Public, Private Partnership for sanitation activities;
- (f) if so, the action plans of the Government in this regard; and
- (g) the funds allocated/earmarked for the said purpose in 12th Five Year Plan including the tribal areas of the country including Maharashtra?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a)&(b): Yes sir, survey has been conducted by census on number of rural household with and without toilet facilities, depicting the need of sanitation in rural areas. As per census 2011, State/UT-wise details on sanitation status/coverage in rural areas is at Annexure-1.

(c): According to projects sanctioned from time to time under Total Sanitation Campaign (TSC) / Nirmal Bharat Abhiyan (NBA), the State-wise/UT-wise funds sanctioned, released and expenditure reported up to January, 2013 to provide sanitation facilities in rural areas including backward areas is at Annexure – 2. However, in view of the change in NBA guidelines, making the benefits under NBA available to identified APL categories also, the increase in the incentive for Individual Households Latrines (IHHLs) and results of the Census 2011, the States have been asked to submit revised projects on the basis of a fresh baseline survey for sanction by the Government of India.

(d): The TSC/NBA is a demand driven programme. The details of the Central assistance provided to various State Governments for sanitation facilities during each of the last three years and the current year State/UT-wise is at Annexure-3.

(e)&(f): As per NBA Guidelines, corporate houses are encouraged to participate in the implementation of Nirmal Bharat Abhiyan (NBA) as an essential part of the Corporate Social Responsibility (CSR) by taking up the issues of sanitation through IEC, HRD or through direct targeted interventions.

(g): Total allocation for Rural Sanitation is Rs. 34377 crore for 12th Five Year Plan. Out of this allocation, Rs. 3437 crore is earmarked for Tribal Sub Plan (TSP) for the tribal areas of the country including Maharashtra.